

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 14th November, 2022

NO. HC.VII-85/2022/ 10238 /A #### The Hon'ble Gauhati High Court has been pleased to nominate the Member Secretary, State Child Protection Society, Assam, as the Chief Coordinator for the State Level Consultation on implementation of POCSO Act, 2012 on 26th and 27th November, 2022 to be held at the Assam Administrative Staff College, Khanapara, Guwahati. The Chief Coordinator will be assisted by the Member Secretaries of State Legal Services Authorities of Assam, Nagaland, Mizoram and Arunachal Pradesh as Nodal Officers.

Contact details of the Officers:

Sl. No	Name and Designation	Contact Details	
1	Shri Partha Pratim Majumdar, Member Secretary, State Child Protection Society, Assam.	Mob. No. 9954180000, Mail Id: ppmajumdar@gmail.com	Chief Coordinator
2	Shri N. S. Baruah, Member Secretary, State Legal Services Authority, Assam.	Mob No. 7002727713, Mail Id: assamslsa1@gmail.com	Nodal Officer
3	Shri Victo Sema, Member Secretary, State Legal Services Authority, Nagaland.	Mob No. 9366996047/8876113311 Mail Id: victosema@yahoo.com	Nodal Officer
4	Shri R. Vanlalena, Member Secretary, State Legal Services Authority, Mizoram.	Mob No. 9612208675 , Mail Id: vanlalenaralte@gmail.com	Nodal Officer
5	Shri Yomge Ado, Member Secretary, State Legal Services Authority, Arunachal Pradesh.	Mob No. 9436257918, Mail Id: apslsa2013@rediffmail.com	Nodal Officer

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII/85/ 10239- 10282 /2022/A Dated: 14-11-2022

Copy forwarded for information & necessary action to:

1. The Director General of Police, Assam/ Nagaland / Mizoram / Arunachal Pradesh. *(He / She is requested to inform the nominated Police Officers under his control about this Notification).*
2. The Principal Secretary, Department of Women and Child Development, Govt. of Assam. *(He is requested to inform the nominated Officers under his control about this Notification).*
3. The Principal Secretary, Department of Health and Family Welfare, Government of Assam.
4. The Principal Secretary, Health and Family Welfare Department, Government of Arunachal Pradesh.
5. The Principal Director, Health and Family Welfare Department, Government of Nagaland.
6. The Principal Director, Health and Family Welfare Department, Government of Mizoram.
7. The Commissioner and Secretary, School Education, Nagaland.
8. The Commissioner and Secretary, Directorate of School Education, Mizoram.
9. The Joint Director, Elementary Education, Arunachal Pradesh.
10. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam for information.
11. The Commissioner and Secretary, Social Welfare Department, Government of Nagaland. *(He / She is requested to inform the nominated Officers under his/ her control about this Notification).*
12. The Chairperson, State Commission for Protection of Child Rights, Assam / Nagaland / Mizoram / Arunachal Pradesh. *(He / She is requested to inform the nominated Officers under his/ her control about this Notification).*
13. Shri Partha Pratim Majumdar, Member Secretary, State Child Protection Society, Assam for information.
14. The Member Secretaries, State Legal Services Authority, Assam / Nagaland / Mizoram / Arunachal Pradesh for information. *(He / She is requested to inform the nominated Officers under his/ her control about this Notification).*
15. The Secretary, Department of Elementary Education, Government of Assam.

16. The Secretary, Social Welfare and Tribal Affairs Department, Government of Mizoram. *(He / She is requested to inform the nominated Officers under his/ her control about this Notification).*
17. The Secretary, Department of Women & Child Development, Social Justice & Empowerment & Tribal Affairs, Government of Arunachal Pradesh. *(He / She is requested to inform the nominated Officers under his / her control about this Notification).*
18. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
19. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
20. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
21. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
22. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
23. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun. *(He/She is requested to inform the nominated Judicial Officers and nominated Special Public Prosecutor about this Notification)*
24. The District & Sessions Judge,
Baksa / Barpeta / Cachar, Silchar / Dhubri / Golaghat / Kamrup (M) / Kamrup, Amingaon / Karbi Anglong / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia
(He/She is requested to inform the nominated Judicial Officers under his/her control about this Notification)
Further, He/She is requested to inform the nominated Special Public Prosecutor about this Notification).
25. The Director, North Eastern Police Academy, Meghalaya. *(He is requested to inform the nominated Officers under his control about this Notification).*
26. The Principal, Police Training College, Dergaon, Assam.
27. The Director, Directorate of Forensic Science, Kahilipara, Assam.
28. The Superintendent, Gauhati Medical College and Hospital, Assam. *(He is requested to inform the nominated Officers under his control about this Notification).*